

[**Shri Raj Bahadur:** There is, no doubt, extra income but it is difficult to say that this income is due solely to the opening of these Post and Telegraph offices. All revenue earned from customs and traffic is also included in it. It is, however, not resulting in any loss.]

श्री एम० एल० द्विवेदी : क्या इस योजना को दूसरे शहरों में फैलाने की योजना बनाई जा रही है और यदि हाँ तो किन किन शहरों में ?

[**Shri M. L. Dwivedi:** Do the Government propose to extend this scheme to other cities also, if so to which of them?]

श्री राज बहादुर : यह हमारी वार्षिक ववस्था पर निर्भर है ।

[**Shri Raj Bahadur:** That depends on our financial resources.]

श्री एम० एल० द्विवेदी : जिन जिन शहरों में सरकार ने चकते फिरते टाकखाने चलाये हैं उन का सालाना खर्चा क्या है ?

[**Shri M. L. Dwivedi:** What is the total annual expenditure on the 'mobile' post offices run by the Government in a number of cities?]

Shri Raj Bahadur: That question has been answered many a time.

TRACTORS (REPAIRS)

*670. **Pandit M. B. Bhargava:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of the heavy and small tractors imported on Central account which are in actual operation and those that are lying idle (i) on account of want of repairs; (ii) on account of essential spare parts not being available; and (iii) due to other reasons;

(b) whether there are any factories started by Government or by private individuals with Government help which are engaged in repairs of the tractors or manufacturing or repairing spare parts;

(c) if so, at which places these factories are located; and

(d) what is the number of tractors undergoing repairs at present at these factories?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) The required information with regard

to tractors imported on behalf of the Ministry of Food and Agriculture is furnished below:—

Number of heavy and small size tractors actually in operation. 295

Number of tractors lying idle on account of want of repairs. Nil

On account of essential spare parts not being available. 4

Due to other reasons 113*

*These tractors were imported in connection with a scheme of the Rehabilitation Ministry which scheme has since been wound up and are now awaiting disposal.

(b) and (c). The Central Tractor Organisation under the Ministry of Food and Agriculture is maintaining two base workshops one each at Delhi and Bairagarh (Bhopal) for repair, servicing and maintenance of its tractors, vehicles and allied equipment. The Workshops also manufacture minor tractor parts and a large number of plough parts. No financial assistance is given by the Government to private parties for starting workshops for repairs of tractors. However, according to the existing policy licenses for import of tractors are granted only to such firms as have adequate workshop facilities for servicing the tractors imported by them. Government renders necessary assistance in release of controlled materials such as iron and steel and cement to tractor importers desiring to establish their workshops for repair of tractors.

(d) It is not possible to furnish this information as the number of tractors undergoing repairs varies from day to day. On an average the two workshops belonging to the Ministry of Food and Agriculture can repair and overhaul 2 tractors and 2 Vehicles per week.

पंडित एम० बी० भार्गव : जिन स्पेयर पार्ट्स के न होने की वजह से यह ट्रैक्टर फालतू पड़े हुए हैं, क्या उन के मैन्युफैक्चर करने का भी इन वर्कशाप्स में इन्तिजाम है ?

[**Pandit M. B. Bhargava:** Do some arrangements exist for the manufacture of these spare parts for want of which these tractors are lying idle?]

Shri Karmarkar: The number of tractors which are lying idle on account of essential parts not being available is only, four.

Mr. Speaker: Is there any arrangement to make the necessary spare parts?

Shri Karmarkar: As given in reply to the main question these servicing shops also manufacture minor tractor parts, but it is not the idea to develop those workshops into full-fledged manufacturing units for manufacturing the spare parts.

ایمانی جی - ایس - مسافر : کیا
دہلی سرکار نے ہلد سرکار کے پاس کوئی
درخواست کی ہے کہ ہمارے پاس
بہت سے ٹریکٹرس آندل پڑے ہوئے
ہیں ان کے ریپیر کرنے کے لئے کوئی
اندھام کیا جائے -

[Giani G. S. Musafir: Have the State Government of Delhi approached the Union Government for the repair of several tractors lying idle with them?]

Shri Karmarkar: I want notice. We are not a clearing House to clear all idle tractors.

Shri Velayudhan: May I know whether it is a fact that the tractors owned by the Central Government which are rendered useless or are being dismantled, are sold as spare parts?

Shri Karmarkar: There is no idea of dismantling any tractors or keeping them idle. The only tractors that are idle are four.

Shri N. S. Nair: May I know if Government have any idea of starting a tractor building factory?

Shri Karmarkar: I should like to have notice.

Shri Nand Lal Sharma: May I know whether tractors in one province can be sent to the other province by the Government for tilling farms owned by Government servants themselves?

Mr. Speaker: I have not found the connection to the Government servants.

Shri Karmarkar: As for the first part of the question I have understood it. Government at will move tractors from one province to another.

Shri Nand Lal Sharma: I want to say that the personal property of Government servants are thus.....

Mr. Speaker: Order, order. He is passing comments. What information does he want?

Shri Nand Lal Sharma: I want to ask that in case certain tractors have been sent from this place, say, Delhi to some other province and if they are out of service now will those Government servants pay compensation?

Mr. Speaker: Order, order.

Shri Nambiar: May I know whether it is a fact that the Delhi Tractor Organization has been abolished? If so, why?

Shri Karmarkar: I have no idea about it. I want notice.

IMPORT OF TRACTORS

*671. **Pandit M. B. Bhargava:** Will the Minister of Food and Agriculture be pleased to state the number and value of tractors heavy and small size scheduled to be imported into India during the year 1952-53?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): Licences for import of tractors except for certain types are issued freely to accredited agents of manufacturers who are able to produce evidence that they can render satisfactory after-sales service. The issue of licences is subject to certain monetary ceilings which in practice have been found to be more than adequate. The fact that a licence has been issued for a certain monetary ceiling does not mean that imports upto that ceiling will actually be received. It is therefore not possible to make any precise estimate of the number and value of tractors likely to be imported into India during 1952-53.

As representing the Commerce Ministry, I should like to add that we have not declared any policy about that.

Pandit M. B. Bhargava: May I ask if the Government is not importing any tractors on its own accord during the current year?

Shri Karmarkar: As advised, we do import but at the present moment without notice. I cannot say what is our exact programme of import of tractors from outside for the year 1952-53.

Pandit M. B. Bhargava: May I know whether my question did not specifically refer to that point and why should not the Minister bring up this information?

Mr. Speaker: He says that his question specifically relates to this point and he wants to know why the information is not made available.